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SLP(C)No. 11672 OF 2000

ITEM No.36

Court No. 2

SECTION XI
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.11672/2000

(From the judgement and order dated 27/05/2000 in WP 377/97
of The HIGH COURT OF U.P AT LUCKNOW)

R.S. GARG

Petitioner (s)

VERSUS

STATE OF UTTAR PRADESH & ORS.

Respondent (s)

(With prayer for interim relief)
(With Appln(s). for exemption from filing O.T.)

Date : 16/04/2001 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.P. BHARUCHA
HON'BLE MR. JUSTICE DORAISWAMY RAJU
HON'BLE MR. JUSTICE Y.K. SABHARWAL

For Petitioner (s) Mr. Raju Ramachandran, Sr. Adv.
Mr. S. Muralidhar, Adv.
Mr. S. Vallinayagam, Adv.

For Respondent (s) Mr. Dinesh Dwivedi, Sr. Adv.
Mr. Prashant Kumar, Adv.

Mr. Y.P. Singh, Adv.
Mr. Ajay K. Agrawal, Adv.
Mr. C. Siddharth, Adv.
Mr. V. Misra, Adv.

UPON hearing counsel the Court made the following
O R D E R

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Exemption allowed.

Leave granted. Expedited.

(T.I. Rajput)
Court Master

(Shelly Sengupta)
Court Master